

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 903/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: CKP Products Ltd.
V/s.

Naturon Healthcare Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

(32)	Mr. Nihal Mankad i/b Mr. Pravin Kadam, Advocate for the petitioner		
------	---	--	--

ORDER

C.P. No. 903/I&BP/NCLT/MB/MAH/2017

1. The Learned Counsel of the Petitioner is present.
2. Since this is a case transferred from the Hon'ble High Court, therefore, directions of the Order of 2nd May, 2017 is yet to be complied with. Seeking time.
Granted. Adjourned to **21st July, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **12.06.2017**